

(b) and (c) The Government of Karnataka has reported that 629394 farmers benefited during 2014-15 and 4643475 farmers benefited during 2015-16.

**Agriculture courses without permission of ICAR**

1450. SHRI SHANKARBHAI N. VEGAD: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether Government has allowed any educational institute to run the agriculture course without the permission of ICAR; and

(b) if so, the details of the rule in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI S. S. AHLUWALIA): (a) No, Sir.

(b) Does not arise in view of (a) above.

**Ensuring proper price for agro products**

1451. SHRI AJAY SANCHETI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether there is unrest among farmers for multiple reasons in different States, if so, the details thereof;

(b) whether the Centre has increased the Minimum Support Price (MSP) of certain commodities;

(c) if so, the details of increase in the MSP of these commodities; and

(d) the steps taken to ensure procurement of agro products to ensure proper price of these products?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI PARSHOTTAM RUPALA): (a) During the past few months, incidents of unrest among farmers have come to the notice of the Government specially in the States of Maharashtra, Madhya Pradesh and Tamil Nadu. The main demands of the farmers are:—

(i) waiver of farm loans,

(ii) fixation of Minimum Support Price (MSP) for agricultural produce as per Swaminathan Committee report,

(iii) agricultural loan at subsidised rate of interest,

(iv) procurement of crops at MSP by Central Government, and